## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2767 ANSWERED ON:27.08.2013 SALE OF COCONUT OIL THROUGH PDS Antony Shri Anto

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the State Government of Kerala has requested for financial assistance/ subsidy for export and sale of coconut oil through the Public Distribution System; and
- (b) if so, the details thereof and the response of the Government thereto?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) Yes, Madam. Requests were received from the Government of Kerala to extend the benefit of edible oil subsidy to coconut oil also for sale through Public Distribution System(PDS) only and not for export.
- (b) The request of the state government could not be acceded to since the Department is having a scheme for supplying subsidised palmolein oil through PDS, imported through Central Public Sector Undertakings (CPSUs). The scheme is to provide cheaper edible oil after giving subsidy of Rs. 15/- per kg to the vulnerable sections of the society.

Export of coconut oil is allowed without any restriction through the Electronic Data Interchange (EDI) ports and notified Land Custom Stations as per Department of Commerce Notification No. 22 (RE-2013) 2009-2014 dated 18.06.2013.